

will be marketed during the transition period by the National Oil Companies only to the extent the same are required for domestic consumption. However, when the transition period is over in 2002-03, all private sector/joint venture refineries with the minimum investment of Rs. 2,000 crore can market all their products including these five products. The private companies are free to market decontrolled products and other decanalised products through their own dealer network and at prices determined by them.

Commission of RPO Dealers

4094. SHRI GHUFRAN AZAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what is the formula for the increase in Commission of RPO dealers to compensate the increase in wages and salaries etc.;

(b) how much per kilo litre increase in MS and HSD Commission is given to RPO dealers with every increase of 100 points in AICPI; and

(c) how much increase in commission on MS and HSD has been given to the RPO dealers since 1993-94, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The current formula for increasing the Dealer's Commission for MS & HSD to compensate the increase in wages and salaries is as under:

Revised Commission=Existing Commission X

$$\frac{(1+F \times \text{New AICPI} - \text{old AICPI})}{\text{Old AICPI}}$$

Old AICPI

F denotes the factor which is 0.05

The increase in commission of MS and HSD for increase in every 100 points of AICPI would depend both on the existing commission and the old AICPI.

(c) The details of increase in Commission of MS & HS dealers since 1993-94 are given in the Annexure

[See Appendix 184, Annexure No. 100]

LPG Agencies in Uttar Pradesh

4095. SHRI RAM NATH KOVID: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government are aware of the acute fuel shortage rural areas, particularly in Uttar Pradesh, due to policy of conservation of forests and efforts to discourage use of wood;

(b) whether Government propose to open more agencies for supply of LPG in rural areas of the State; and

(c) if so, the number of such agencies proposed to be opened during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) in order to meet the fuel requirement of rural and semi-rural areas, it was decided to extend the LPG facility in these areas from the LPG Marketing Plan 1996-98 onwards. Accordingly 318 distributorships in urban/rural areas and 22 in rural areas have been included in the LPG Marketing Plan 1996-98 for Uttar Pradesh.

(c) Actual number of distributorships to be opened in current year will depend on various factors such as number of interviews for LPG distributorship conducted by the concerned Dealer Selection Boards, availability of land etc. It generally takes about 1-2 years for commissioning of a LPG distributorship from the date of advertisement.

Unleaded Petrol Outlets in Uttar Pradesh

4096. SHRI RAM NATH KOVID: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of outlets of unleaded petrol of different oil companies at present functioning in Uttar Pradesh;

(b) whether Government propose to open more such outlets in the State during the current year; and

(c) if so, the places where these are proposed to be opened?